

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:7041
ANSWERED ON:18.05.2012
SUPPLY OF SURPLUS POWER
Singh Smt. Meena

Will the Minister of POWER be pleased to state:

- (a) the details of the States where electricity is being generated more than their requirement and consumption capacity, State-wise;
- (b) whether there is any scheme to transfer the surplus electricity to other States; and
- (c) if so, the rules laid down for giving surplus power to the States which are in dire need of power?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): The requirement of power in a state is met by generation from its own sources, supply against its share in central generating stations and power procured through trading licensees, power exchanges as well as bilateral agreements. The statements showing State-wise requirement, availability and surplus/deficit during 2011- 12 and April, 2012 are enclosed at Annex-I and Annex-II respectively. These statements do not show that the availability of power in any state (i.e. state's own generation plus import from the grid against its share in central sector power stations and power procured from other sources) is more than its requirement on annual/monthly basis.

Some of the States have had seasonal surpluses and surplus power for a few days in a month or a few hours in a day/year, depending upon requirement and availability of power during the period.

(b) & (c): The Electricity Act 2003 inter-alia facilitates transfer of surplus electricity to other States. Section 38, 39, 40 and 42 of the Electricity Act, 2003 provide for non-discriminatory open access to transmission system or distribution system or facilities associated with such lines or system, by any licensee or consumer or a person engaged in generation in accordance with the regulations laid down by CERC/SERCs. The Electricity Act, 2003, therefore, contains provisions to promote/facilitate sale of power by the surplus State/purchase of power by a needy State to/from any other State through the Traders, Power Exchanges or bilateral arrangements.